

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

C.P. (IB)No.12/GB/2021

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08. 2021

Name of the Company: Srei Infrastructure Finance Ltd.
V/s
Assam Electronic Development Corporation Ltd.
(AMTRON)

Section of the Companies Act: Under Section 8 & 9 of Insolvency and Bankruptcy Code, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. S. BANERJEE	Advocate	Petitioner	Present in Video Conference
2.	MR. K. GUPTA	Advocate	Respondent	Conference

ORDER

Date of Order: 17.08.2021

This matter is taken up through Video Conferencing. Learned Counsels Mr. S. Banerjee is present on behalf of the Petitioner and Mr. K. Gupta is present on behalf of the Respondent. The learned Counsel for the Petitioner has submitted that he could not file his rejoinder in time as per the direction of this Hon'ble Bench, due to COVID 19 situation. The Petitioner is directed to file the rejoinder and send the copy of the rejoinder again to the Respondent immediately.

2. List the matter on 27.08.2021.

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-17.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority